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Title: Regarding problems faced by outsourcing workers employed in M.E.S. Air Force Station at Kalaikunda/Salua, West Bengal.

SHRI GEORGE BAKER (NOMINATED): Sir, I thank you for giving me this opportunity. Through you, I would like to draw the kind attention of the Government towards the problems being faced by workers who have been working for more than 10 years in the MES who are outsourced at Air Force stations at Kalaikunda and Panagarh. They are not getting their salaries through the banks. They are not getting Government approved labour benefits like Provident Fund and ESI. Most of the outsourced workers, although they work as plant operators, are not getting their salaries due to them as per the Labour Commission. The contractors are also giving different wages to different people for doing the same job. In 2016, ever since contracts have expired, these people have not been getting any remuneration and they are having to work without any duty rosters.

My demand is that the contractors be given or be compelled to give labourers their pay through banks and they should be given Provident Fund benefits. They should be given rates as prescribed by the Labour Commission and they should also ensure that they work as plant operators and not as housekeeping staff of officers of that Department. This is taking place particularly at Kalaikunda and Panagarh. Thank you.

HON. CHAIRPERSON:

Shri Bhairon Prasad Mishra is permitted to associate with the issue raised by Shri George Baker.